

07.04.2010

CP 08/2010 (OA No. 521/2003)

Mr. P.N. Jatti, Counsel for applicant.

copy given v/s
no 548 3549
8/4/10
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Mr. R.L. Agarwal, Sr. Superintendent, RMS Jaipur, who is present in the court has brought to our notice a copy of the order dated 05.04.2010, perusal of which reveals that directions given by this Tribunal has been complied with. This fact is also not disputed by the learned counsel for the applicant. The copy of the order dated 05.04.2010 is taken on record.

In view of what has been stated above, the present Contempt Petition is disposed of. Notices issued to the respondents are hereby discharged.

(B.L. KHATRI)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)

AHQ

16/11/10
Sister Officer (Judicial)
Official Administrative Tribunal
Jaipur Bench